

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt. (RJS)/10/2010

Date : 10.02.2010

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S.No.	Name of Officer with present post	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
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SARVA SHRI /MS. :

ALWAR JUDGESHIP

- | | | |
|----|---|--------------------------|
| 1. | Bal Krishan Goyal
ACJ(JD)-JM No 1, Alwar | - CJ(JD)-JM No.1, Alwar |
| 2. | Shweta Sharma-II
ACJ(JD)-JM No.4, Alwar | - CJ(JD)-JM No.3, Alwar |
| 3. | Swati Sharma
ACJ(JD)-JM No.3, Alwar | - ACJ(JD)-JM No.2, Alwar |

CHITTORGARH JUDGESHIP

- | | | |
|----|--|----------------------|
| 1. | Sanjay Kumar Bhatnagar
ACJ(SD)-ACJM No.2, Chittorgarh | - CJ(JD)-JM, Gangrar |
| 2. | Omi Prakash
CJ(SD)-ACJM, Kapsan | - CJ(JD)-JM, Kapsan |

DUNGARPUK JUDGESHIP

- | | | |
|----|-------------------------------------|------------------------|
| 1. | Ankit Raman
CJ(JD)-JM, Dungarpur | - CJ(JD)-JM, Simalwara |
|----|-------------------------------------|------------------------|

JAIPUR CITY JUDGESHIP

- | | | |
|----|---|------------------------------------|
| 1. | Ranjan Singh
ACJ(JD)-JM (West), Jaipur City | - CJ(JD)-JM (West),
Jaipur City |
| 2. | Bhanu Kumar
ACJ(JD)-JM No.3, Jaipur City | - ACJ(JD)-JM No.2,
Jaipur City |
| 3. | Jagdish Prasad Meena
ACJ(JD)-JM No.7, Jaipur City | - ACJ(JD)-JM No.6,
Jaipur City |
| 4. | Dr. Manoj Kumar Soni
Spl. JM (Mobile) No.1, Jaipur City | - ACJ(JD)-JM No.19,
Jaipur City |
| 5. | Prem Prakash
Spl. JM (Nl Act Cases) Court No.1,
Jaipur City | - ACJ(JD)-JM No.23,
Jaipur City |

MERTA JUDGESHIP

- | | | |
|----|------------------------------------|---|
| 1. | Surendra Mohan Sharma
DJ, Merta | - Spl. Judge, SC/ST Cases Court,
Merta |
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- 2 -

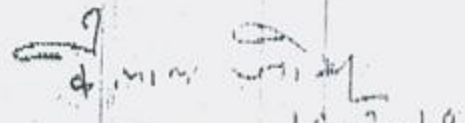
UDAIPUR JUDGESHIP

- | | | |
|----|--|------------------------------------|
| 1. | Kailash Prasad Meena
CJ(SD)-ACJM, Kherwara | CJ(JD)-JM, Kherwara |
| 2. | Surendra Purohit
CJ(JD)-JM (South), Udaipur | ACJ(JD)-JM No.2 (North)
Udaipur |

NOTE :-

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,



REGISTRAR GENERAL